GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2147
ANSWERED ON:06.08.2010
NATIONAL COUNCIL FOR HIGHER EDUCATION AND RESEARCH
Bajwa Shri Partap Singh;Dharmshi Shri Babar Gajanan;Singh Chaudhary Lal;Yadav Shri Dharmendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of requests/proposals received by the Union Government from the State Governments for bringing in the medical education under the purview of the National Commission for Higher Education and Research (NCHER);
- (b) whether several State Governments have pointed out problems with certain provisions of the Higher Education and Research Bill in this regard;
- (c) if so, the response of the Union Government thereto;
- (d) whether any consensus has been arrived at this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) to (e) Department of Higher Education under the Ministry of Human Resource Development proposes to introduce a Higher Education and Research Bill providing for inter alia an overarching body viz. National Commission for Higher Education and Research (NCHER) to coordinate higher education in the country. The Task Force constituted on 7th September, 2009 by the Ministry of Human Resource Development in this regard visited several States during the process of consultations. At certain forums, the participants expressed the need to take the medical education under the ambit of the proposed NCHER. However, Ministry of Health and Family Welfare is separately engaged in the process of creating an overarching body namely National Commission for Human Resource for Health to deal with regulatory affairs relating to medical, dental, nursing, paramedical and other related disciplines to ensure coordinated and holistic approach.